

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

DATED: THIS THE 2nd APRIL *1998

CORAM : Hon'ble Mr. S. Dayal AM
Hon'ble Mr. S.L.Jain JM

ORIGINAL APPLICATION NO.1099/97

Baldev Prasad s/o Late Har Prasad,
resident of B-176, Avas Vikas Colony,
Neelampura, Jhansi. - - - - - Petitioner

C/A Sri Rakesh Verma

Versus

1. Union of India through the General Manager,
Central Railway, Mumbai V.T.
2. The Divisional Railway Manager,
Central Railway, Jhansi.
3. The Sr. Divisional Electrical Engineer,
Electric Loco shed (TRS), Jhansi.

- - - - - Respondents

ORDER

By Hon'ble Mr. S.Dayal AM

Sri Rakesh Verma for the applicant.

We examined the reliefs claimed by the applicant in the present case, in light of the judgment in O.A.789/94. In the O.A., judgment delivered in the case of the applicant on 22.1.1997, Division bench of this Tribunal had upheld the reversion of the applicant from High Skilled Fitter grade I in the scale of Rs.1320-2040 to that of Skilled Fitter in the grade of Rs.950-1500. By the same order, the Tribunal had also directed the respondents not to make any recovery of over payment. Thus entitlement of the applicant has been fully covered in the order passed in O.A.789/94 and, therefore, the present O.A. is barred by resjudicata. Therefore, the O.A. is dismissed.

No order as to costs.

P.S.D.
M

AM